



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 1723/2021
M.A. No. 1832/2020
M.A. No. 2187/2021**

This the 16th day of August, 2021

(Through Video Conferencing)

Hon'ble Mr. Mohd. Jamshed, Member (A)

Jaivir (aged about 29 yrs),
S/o Lt. Sh. Devi Ram,
R/o H. No. Village Rithoj Dhani, Tehsil Sohna,
Distt. Gurgaon, Haryana-122102.

...Applicant

(By Advocate: Mr. Amit Chawla)

VERSUS

Govt. of NCT of Delhi through:

1. The Additional Chief Secretary (Services),
Govt. of NCT of Delhi,
5th Floor, 'A' Wing, Delhi Secretariat,
I P Estate, New Delhi – 110002.
2. The Principal Chief Conservator of Forests,
Office of Principal Chief Conservator of Forests,
Department of Forests and Wildlife, Govt. of NCT of Delhi,
A-Block, 2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi – 110002.

...Respondents

(By Advocate: Mr. H.A. Khan)

ORDER (Oral)**Mohd. Jamshed, Member (A):****M.A. No. 1832/2020**

The present Application has been filed seeking condonation of delay in filing the OA. However, at the outset, Mr. Amit Chawla, learned counsel for the applicant, seeks permission of the Tribunal to withdraw the MA as well as the accompanying OA.

2. Permission is granted. Accordingly, the MA for condonation of delay as well as the accompanying OA No. 1723/2021 stand dismissed. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

/ankit/akshaya/